

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 208
(IB)-858(ND)2020

IN THE MATTER OF:

M/s. CMS Finvest Limited

...

Applicant/Petitioner

Versus

Vipul Limited.

...

Respondent

Under Section: 7 of IBC Code,2016

Order delivered on 19.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 07.05.2021.



**(T.S. Singh
(Court Officer)**